

**Central Administrative Tribunal  
Principal Bench**

**OA No.345/2017**

New Delhi, this the 31<sup>st</sup> day of January, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Mukesh Choudhary, age 27 years, Nurse D,  
S/o Ram Karan Choudhary,  
R/o C/o Shakti Singh,  
WZ-20 Asalatpur, Janakpuri,  
New Delhi-110058.
2. Babu Lal Seshma, Age 28 years, Nurse D,  
S/o Ram Gopal Seshma,  
R/o Kalawati Saran Children's H,  
New Delhi.
3. Raghuveer, Age 28 years, Nurse D,  
S/o Mali Ram Burdak,  
R/o Lady Hardinge Medical College,  
New Delhi.
4. Jeetesh Kumar Meena, Age 26 years, Nurse D,  
S/o Gorelal Meena,  
R/o Sector-7, R.K. Puram,  
Quarter No.697, Near Mohan Singh Market,  
New Delhi.
5. Sohan Lal, Age 32 years, Nurse-D,  
S/o Krishana Ram, R/o D 772, Madipur,  
Paschim Vihar, Madipur Colony,  
Delhi.

...Applicants

(By Advocate : Shri Amarjeet Singh Girsa)

**Versus**

1. Union of India, Through  
The Secretary,  
Ministry of Health & Family Welfare (Nursing Section),  
Nirman Bhawan, New Delhi.

2. The Director General of Health Services,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.

3. The Director,  
All India Institute of Medical Sciences,  
Ansari Nagar, New Delhi-110608.  
Examination Section.

...Respondents

**ORDER (ORAL)**

**By Shri Raj Vir Sharma, M(J)**

After arguing for sometime, learned counsel for the applicant made a request to withdraw this OA. Therefore, the OA is dismissed as withdrawn. No costs.

**( K.N. Shrivastava )**  
**Member (A)**

**( Raj Vir Sharma )**  
**Member (J)**

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